

Division Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.185/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th August, 2017, 10.30 A.M

Name of the Company	Prashant Jalan & Ors -Versus- Maa Jaemangla Dairy Clusters Ltd. & Ors		
Under Section	397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NIRANJAY KUMAR SINGH Respondent
For SURENDAR KUMAR

N.K. Singh
11/08/2017

ORDER

No one is present from the petitioners' side. Ld. Counsel for the respondents is present.

It appears from the record that parties have filed terms of settlement and further direction was issued for verification of the settlement agreement but no one is present from the petitioners' side for verification of terms of settlement.

In the circumstances, it is directed that both the parties shall remain present in the Court on 30/08/2017.

Sd/-
(K.R.Jinan)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)